

OA-73/96

1/8.2.96

Hon'ble Shri. N. Sahu, Member (A)

Adjourned for admission to 3.4.96.

SKS

Ans
(N. Sahu)
Member (A)

2
10.4.96.

Shri M.L. Pawar, Registrar/*c*
Since the Division Bench is not
available at present, let this case be
adjourned sine die till the Division
Bench is available.

if
Registrar/*c*

3./ 7.10.96. Shri U.K. Shukla, the counsel for the applicant.

Heard. It appears that new Inquiry Officer was appointed on 2.11.95 to inquire into the disciplinary proceedings against the applicant, chargesheet for which was issued on 10.3.95. The learned counsel for the applicant prays for short adjournment for seeking instructions with regard to the present position of the inquiry. List this case on 3.12.96 for hearing on admission.

/CBS/

✓
(D. Purkayastha)
Member (J)

→
(K.D. Saha)
Member (A)

4/03.12.96

Counsel for the applicant : Shri P.K.Pandey.

Shri P.K.Pandey, learned counsel for the applicant submits that he wants to withdraw the case. Prayer allowed. The case is dismissed as withdrawn.

SKJ

(D.Purkayastha)
Member (J)

(K.D.Saha)
Member (A)